

Recovery & Refund Department Recovery Division III Tel: 022-26449446

## Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding Nos. 14513 & 14514 of 2025 Certificate No. 8672 of 2025

The Principal Officer / Chairman & Managing Director/ CEO All the Banks in India / All the Mutual Funds in India **NSDL/CDSL. Mumbai** 

Attachment Proceeding Nos. 14513 & 14514 of 2025- Release of attachment of bank accounts / lockers, Demat accounts & Mutual Fund folios

- 1. Whereas a Recovery Certificate No.8672 of 2025 dated 06.03.2025 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of Rs.2.17.000/- (Rupees Two Lakh Seventeen Thousand only) along with further interest, all costs, charges against Tango Commosales LLP (PAN: AAJFT4529J)
- 2. And whereas Notices of Attachment in the above proceedings dated 25.03.2025 were issued attaching the bank accounts, demat accounts and mutual fund folios of the Defaulter.
- 3. And whereas SEBI has recovered the entire outstanding amount including interest and costs, towards full and final settlement of the demand raised in the aforesaid recovery certificate.
- 4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts / mutual fund folios of the Defaulter attached, if any, pursuant to the above said Notices of Attachment.

Given under my hand and seal at Mumbai this 07th Day of October, 2025.

Seal

Copy to:

**Tango Commosales LLP** 13/21, Banatwala Building, John Crasto Lane, Dhobi Talao Lane, 1st Lane, Kalbadevi, Mumbai 4000025

**RECOVERY OFFICER** 

DEEPU ANANDAN दीपू आनंदन Dy. General Manager & Recovery Officer जप महाप्रबंधक एवं वसूली अधिकारी Securities and Exchange Board of India भारतीय प्रतिभूति और विनिमय बोर्ड Mumbai संबर्ड